# The

## Parliamentary Debates

In the Hundred and Sixty-First Session of

The

## RAJYA SAHBA

Wednesday, the 20th November, 1991/29 Kartika, 1913 (Saka)

### **RAJYA SABHA**

Wednesday, the 20th November, 19911 29 Kartika, 1913 (Saka)

The House met at eleven of the clock, Mr. Chairman in the Chair.

#### MEMBER SWORN

Shri Manmohan Singh (Assam)

### **OBITUARY REFERENCES**

MR. CHAIRMAN: I refer with profound sorrow to the passing away of Shri *G*. D. Tapase and Dr. W. S. Barlingay, former Members of this House.

Shri G. D. Tapase, who passed away on the 3rd October, 1991 at the age of 83 years was born in October, 1908 at Satara in Maharashtra and was educated at Satara, Fergusson College, Poona and Law College, Poona. He took active part in the freedom movement and suffered imprisonment several times. A lawyer by profession, Shri Tapase was deeply involved in the problems of backward communities and worked tirelessly to improve their condition. Shri Tapase was closely associated with several Governmental and other organisations for the welfare of the downtrodden and weaker sections of the society. Shri Tapase was a Member of the Bombay Legislative Assembly from 1946 to 1957 and also served as a senior Minister in the composite Bombay State. He was a Member of this House from April 1962 to April 1968 and took keen interest in the proceedings of the House particularly relating to social subjects and always championed the cause of the Scheduled Castes and other weaker sections of the society. Shri Tapase served as Governor of Haryana and Uttar Pradesh for some time.

In the death of Shri Tapase, the country has lost an able administrator and a well-known social worker.

Born at Arvi in Wardha District of Maharashtra in January 1904, Dr. "W. S. Barlingay had his initial education at Nagpur and higher education at the University College, London from where he obtained his doctorate in law and was also also called to the Bar. Dr. Barlingay passed away at Nagpur on the 29th October, 1991 at the age of 87 years. A man of letters, Dr Barlingay was a lawyer by profession but was attracted towards the freedom movement and suffered imprisonment several times.

Dr. Barlingay was a Member of the Executive and Academic Councils of the Nagpur University and was closely associated with several social and educational institutions. He also